



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 07-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 6425/16 Ashish Sharma Vs. State	Dr. Mahesh Sharma	Kamal Kant Vyas
3	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkindan Vs. Ramesh Chand	N.C. Sharma	Abhi Boyal
4	Sh. Vikas Jain, Advocate	S.B. Cr. Revision Petition No. 206/16 Yogesh Kumar VS. Seema Bairwa	Nitin Kumar Sharma	Adbul Kalam Khan
5	Sh. A.K. Bajpai , Advocate	S.B. Civil Writ Petition No. 1642/93 Dinesh Kumar Agrawal Vs. RHB	B.L. Agarwal	Dr. P.C. Jain

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)
Full Time Secretary



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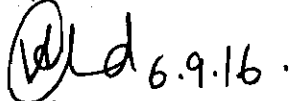
Cause List Date 08-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 275/14 Satish Kumar Sharma vs. Radhey Shayam Sharma	Sudesh Bansal	A.K. Bajpai
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 263/03 Rodulal Vs. Bhairulal	B.L. Agarwal	Sanjay Mehrishi
3	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 694/14 Rakesh Vs. State	Narendra Verma	
4	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 185/15 & 133/15 Ilyas Khan Vs. Amarchand	A.K. Bajpai	Rajneesh Gupta
5	Smt. Sumati Bishnoi , Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
6	Sh. Vikas Jain , Advocate	S.B. Civil Misc. Appeal No. 625/13 & 4452/16 Khalid Vs. Smt. Gulshan	Rahul Sharma	LL Gupta

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"Help The Needy - Timely Help May Create History"